(vii) Re-opening of Thakur Paper Mills, Samastipur, Bihar.

श्री अजित कुमार मेहता समस्तीपुर) : ठाकुर पेपर मिल समस्तीपुर (बिहार) में सरकार की 45 प्रतिशत पूंजी लगी है। दुर्भाग्वश अप्रैल 1982 से यह मिल आफ कर दिया गया है बिजली की कमी का निराधार कारण बता कर। इस मिल के बद हो जाने से एक हजार मजदूर बेरोजगार हो जाने के कारण भूखों मर रहे हैं। इन के आश्रितों की स्थिति दर्दनाक है। बिहार राज्य के अन्तर्गत एक भी उद्योग बिजली की कमी के कारण कतई बंद नहीं हुआ। ज्ञातव्य हो कि उद्योग के नाम पर इस जिले में इस कारखाने को लगा कर केवल चार कारखाने हैं जिस में सालों भर चलने वाले दो में एक बंद ही है। इसके अतिरिक्त दो चीनी मिलें हैं जो केवल सीजन में ही चालू होती हैं। अतः उद्योग को प्रोत्साहन तथा मजदूरों को रोजगार उपलब्ध कराने के लिए इस बीमार मिल का प्रबन्धन अपने हाथ में लेकर इसका कार्य प्रारम्भ कराने की मांग करता हूं।

(viii) Appointment of Committee to study causes of droughts and floods every year in Eastern U.P.

श्री चन्द्रजीत यादव (आजमगढ़) : उपाध्यक्ष महोदय, उत्तर प्रदेश के पूर्वी जिलों विशेषकर आजमगढ़, देवरिया, बस्ती, वाराणसी, जौनपुर, गाजीपुर, बलिया, फैजाबाद और सुलतानपुर भयंकर सूखे ग्रस्त हो गए हैं। इस क्षेत्र में मुख्य रूप से धान की पैदावार होती है। इस समय जब धान लगाने का समय आया है, लगभग एक महीने से नाममात्र को ही पानी बरसा है। इस कारण न तो किसान धान लगा पाया, उसका बीज खेतों में सूख रहा है और न ही रबी की दूसरी फसल जैसे मक्का, अरहर आदि की रक्षा कर पा रहे हैं। गन्ना भी सूखे से प्रभावित हो गया। पूरे क्षेत्र में हाहाकार मचा हुआ है। विशेष रूप से छोटे किसान और खेतिहर मजदूरों में भूखमरी की स्थिति पैदा हो रही हैं। पशुओं के लिए चारे का अभाव हो गया है और इसलिए पशु भी मर रहे हैं। ऐसे समय में जब किसानों को नलकूप के लिए पूरी बिजली और नहर में पानी उपलब्घ होना चाहिए था, उन्हें यह भी नहीं मिल रहा है। दूसरी तरफ किसानों से लगान और ऋण की वसूली की जा रही है।

दूर्भाग्य से उत्तर प्रदेश के पूर्वांचल, जो हमारे देश से आज भी सर्वाधिक गरीब जिले हैं, प्रति वर्ष सूखे और बाढ़ के शिकार होते रहते हैं। अतः मेरा भारत सरकार से अनुरोध है कि वह एक उच्च स्तरीय समिति इन जिलों की स्थिति का अध्ययन करने के लिए नियुक्त करे और इन क्षेत्रों में तत्काल राहत कार्य शुरू किए जायें।

(ix) Widening of National Highway No. 45 between Madras and Trichy.

DR. V. KULANDAIVELU (Chidambram) : I would like to draw the immediate attention of the House that there are frequent and innumerable road accidents in the National Highway No. 45, extending from Madras to Trichy due to increased and incompatibly ply of vehicles in the existing double lane leading to heavy toll of human lives and material loss. When the matter was raised with the Ministry of Shipping and Transport, an information was sought that Rs. 50 lakhs has been included in the Sixth Five Year Plan (1980-85) for widening it to four lanes in a length of 5 KM to begin with and subsequent consideration in the Seventh Plan.

Unless the said road is widened to four

lanes forthwith, continuing daily loss of precious human lives and material loss in the accidents could not be averted or minimised.

Hence, I urge upon the Union Government to evolve a sub-plan allocation or non-plan allocation immediately for widening the National Highway No. 45 extending from Madras to Trichy and avert the miseries.

(x) Need to send Central Team to Bihar to make an on-the-spot Study of Drought situation and suggest remedial measures.

SHRI ATAL BIHARI VAJPAYEE (New Delhi) : Many parts of the country are in the grip of drought or floods. In some States both these calamities have come together.

However from all accounts available, the situation in Bihar is the gravest of all. Mansoon has failed for two consecutive years. The maize crop has been destroyed completely. Due to paucity of water, transplantation of paddy is not possible. If it does not rain for some more time, sowing of late paddy too will not be possible. A realistic appraisal of the situation in Bihar will convince everybody that what the people of Bihar are facing is not just drought. It is a famine and any attempt to minimize the gravity of the situation will have serious consequences.

I urge upon the Government send a Central team to Bihar immediately to make on the spot study of the situation and to suggest remedical measures.

With its limited resources, the State will not be able to cope with the situation. The Central Government must come forward with generous assistance.

The Authorities should seek the cooperation of all political parties to face the serious natural calamity. An all-party Committee should be constituted to ensure efficient and corruption-free implementation of both short-term and long-term measures.

(xi) Looksen Tea Unit of Jalpaiguri and Pashok Tea Unit of Darjeeling.

SHRI HARISH KUMAR GANGWAR (Pilibhit) : The management of Looksen Tea Unit of Jalpaiguri (W.B.) and Pashok Tea Unit of Darjeeling was taken over by the Central Government on 10th October, 1976 and was handled over to Tea Trading Corporation of India which is a Government of India Enterprise, According to the provisions of Tea (Amendment) Act, 1976 the management could be continued for 5 years' extension was allowed. This seven years period ill expire own 8-10-83 unless nationalization is made before this date and these two big units will go back automatically to the previous private owner, i.e., M/s. Pashok Tea Co. Ltd.

For making these sick units viable T.T.C.I. Ltd. have invested about 3 crores of rupees in extension of new planting, installation of generating set, purchase of new tractors, machinery and various labour welfare measures within this 7 years' period in spite of the repeated interference and troubles created by the previous owners. Now the time has come to reap the benefits of this huge investment.

M/s. Pashok Tea Co are leaving no stone unturned to get these two tea gardens back and have successfully got the proposal cleared from the Finance Ministry to get it back. This has led the 8,000 workers to unrest and wastage of public money.

I demand that these two Tea Units be nationaled immediately so that the benefits of all the financial investments may not go to the previous owner and the wishes of 8.000 workers be fulfilled and their future be saved. The workers have